

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4455
ANSWERED ON:17.12.2009
ELIMINATION OF UNCLE JUDGES
M.Thambidurai Dr.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether to the Law Commission in its 230th Report, had recommended to eliminate 'Uncle Judges' Syndrome;
- (b) if so, the details thereof ; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.